

21-5-03
Registrar

S.B. is not available.

Adjourned to 15-7-03

Registrar

Rest. A. 1746/03

in

O.A. No. 1074/00

15-7-03

Hon' Mrs. Meera Chhibber, J.M.

None for the applicant, even in the revised call. Shri Chandrika Prasad, holding brief of Shri G.R. Gupta, counsel for the respondents is present.

Applicant has filed Rest. A. No. 1746/03 as the OA. was dismissed in default for non-prosecution, on 27.03.03 but even today none is present to press this application. Such kind of attitude is not appreciated. Accordingly these kind of applications cannot be allowed to remain on board unnecessarily. M.A. is dismissed.



J.M.

(Neeham)